

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.: 16/184/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s Noida Software Technology Park Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Kridina Kumar, Practising Company Secretary for the Petitioner

ORDER

Report of the ROC is still not received. The same is awaited. It is submitted by the Ld. Petitioner that they have filed the application before the Prosecuting Court seeking permission for compounding of the offence by this Bench.

In view of the same, request of an adjournment is being made. To come up on 27th February, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)